<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 112 OF 2017</u> <u>&</u> IA NO. 312 OF 2017

Dated: 1st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. IL & FS Energy Development Company Ltd.Appellant(s) Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for Appellant(s) :

Ms. Shikha Ohri Mr. Nimesh Kr.Jha

<u>ORDER</u>

Issue notice to the Respondents returnable on 30.05.2017. Dasti, in addition, is permitted.

List the matter on 30.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt